## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY - MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/116/(IB)/2017

NAME OF THE PETITIONER(S) : AMALAGAMATIONS REPCO LTD

NAME OF THE RESPONDENT(S)

: VISUWAM AUTO SPARES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. R. VIDHYASHANKAR R. ASHOKKUMAR

2. A. VIDYA

B. SHAKTHI PRIYA.

COUNSEL FOR PETITIONER

( FOR KIND & PARTRIDGE

## **ORDER**

Counsel representing both the parties are present. Petitioner Counsel prayed time for making submission. At request, time is enlarged. Put up on 08.09.2017 at 10.30 A.M.

> (K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

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